LOK SABHA UNSTARRED QUESTION NO. 3366 TO BE ANSWERED ON 09.08.2023

NON-PAYMENT OF SALARY BY NTC

3366. DR. VISHNU PRASAD M.K.: SHRI T.R.V.S. RAMESH:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

(a) whether it is a fact that the National Textile Corporation (NTC) management has not paid salary to its employees for the last few months;

(b) if so, the reasons therefor and the time since when the salary has not been paid to them;

(c) whether the Government is aware that several employees have tried to end their lives due to nonpayment of salary, if so, the details thereof; and

(d) the details of the measures taken by the Government to provide relief to these employees?

उत्तर

ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) to (d): Production activity in National Textile Corporation (NTC) working mills was suspended due to Covid-19 pandemic and nationwide lockdown imposed by the various State Governments from March, 2020. After lifting of the lockdown and as per availability of raw material, NTC restored operations in 14 mill units from January 2021 onwards. The second wave of Covid-19 pandemic again led to closure of all NTC mill operations in April, 2021. Due to unavailability of working capital and other financial constraints, operation of NTC mills is presently under suspension.

In order to protect the interest and welfare of employees, NTC has paid wages and statutory dues as per mutual agreement between management and representing workers of the mills up-to April, 2023, out of reserves of the company and Rs. 120.27 crore provided as budgetary support by the Ministry. No incident of NTC employees trying to end their lives due to non-payment of salary has been reported so far.

In the light of continued poor economic viability of NTC mills, action plan for way forward in respect of NTC mills is under active consideration in consultation with NITI Aayog & Department of Public Enterprises.
